

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 117(ND)/2016  
CA NO.

CORAM:

PRESENT: SH. M.K.HANJURA  
Hon'ble Member(J)

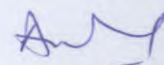
SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors.  
Vs.  
M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244 & 59

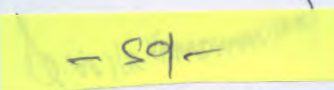
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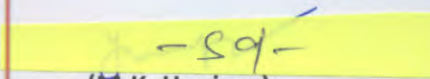
1)	ANKIT CHATURVEDI	ADVOCATE FOR PETITIONERS		
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**ORDERS**

Learned Counsel for the Petitioner is present. None for the respondent.

List on 07.3.2017 for the appearance of the respondent and for arguments.

  
(R. Varadharajan)  
Member (Judicial)

  
(M.K. Hanjura)  
Member (Judicial)